GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA STARRED QUESTION NO.150 TO BE ANSWERED ON 28.12.2017

Drinking Water Proposals

†*150.SHRI LAXMAN GILUWA, SHRI LAXMI NARAYAN YADAV

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of proposals with regard to providing drinking water received by the Government from the States during each of the last three years and the current year, State-wise; and
- (b) the action taken by the Government on these proposals and the outcome thereof, proposal and State/UT-wise?

ANSWER

MINISTER FOR DRINKING WATER AND SANITATION (SUSHREE UMA BHARTI)

(a) to (b) A Statement is laid on the table of the house.

Statement referred to in the reply to Lok Sabha Starred Question No. 150 due for answer on 28.12.2017.

(a) & (b) Rural drinking water supply is a state subject. This Ministry supplements the efforts of the states by providing them with technical and financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP) for improving the coverage of clean drinking water to rural population. Under NRDWP, states are empowered to plan, design and execute rural water supply schemes which are approved by State Level Scheme Sanctioning Committee (SLSSC) and do not come to this Ministry for approval.

Further, this Ministry had launched National Water Quality Submission (NWQSM) for which proposals submitted by the States, proposals considered in the Ministry and funds released under NWQSM as on 22nd December, 2017 is at **Annexure**.

Moreover, States seeking external assistance from international lending agencies for rural drinking water supply projects do submit proposals to this Ministry for recommendation to Department of Economic Affairs (DEA), Ministry of Finance. Since 2014-15, eighteen such proposals have been received from the States. Six of these proposals were deficient in respect of requisite documents and the remaining 12 have been recommended to the DEA.

Annexure referred to in reply to part (a) of Lok Sabha Starred Q. No. – 150 due for answer on 28.12.2017					
S.No.	State	Nos. of Proposals (PWS & CWPPs) Submitted	Nos. of Proposals considered	Fund released (in Rs. crore)	Remarks
1	Andhra Pradesh	73	Nil	Nil	Additional details / proceedings are awaited
2	Assam	122	Nil	Nil	Additional details / proceedings are awaited
3	Bihar	794	753	80.37	Balance proposals are under examination
4	Chhattisgarh	15 (CWPPs)	Nil	Nil	Additional details / proceedings are awaited
5	Haryana	12	06	09.63	Balance proposals are under examination
6	Jharkhand	01	01	07.25	Nil
7	Rajasthan	1,052 (49- PWS & 1003- CWPPs)	Nil	Nil	Additional details / proceedings are awaited
8	Telangana	27	27	440.51	Nil
9	West Bengal	07	03	154.37	Balance proposals are under examination
# PWS: Piped Water Supply Scheme and CWPPs: Community Water Purification Plants.					